

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5073
ANSWERED ON:24.04.2015
DEFENCE DEALS WITH BLACKLISTED COMPANIES
Datta Shri Sankar Prasad;Singh Deo Shri Kalikesh Narayan

Will the Minister of DEFENCE be pleased to state:

- (a) the number of companies in the defence sector blacklisted by the Government during the last three years;
- (b) whether instances of purchase of defence equipment from such blacklisted companies have been reported in the country;
- (c) if so, the details thereof and the action taken/ proposed to be taken by the Government thereon during the said period; and
- (d) the further measures being taken by the Government to cancel and stop defence deals with blacklisted companies?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) to (d): During the last three years, orders have been issued debarring six firms along with their allied and subsidiary firms from business dealings with Ministry of Defence for a period of ten years. No contract has been signed for Capital Procurement with these firms after issue of debarment orders.